



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १०, अंक ८]

बुधवार, फेब्रुवारी २८, २०२४/फाल्गुन ९, शके १९४५

[पृष्ठे १९, किंमत : रुपये २७.००

असाधारण क्रमांक २४

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Bill, 2024 (L.A. Bill No. V of 2024), introduced in the Maharashtra Legislative Assembly on the 28th February 2024, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. V OF 2024.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2024.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2024; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-fifth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, Short title. 2024.

Withdrawal of
Rs.
86,09,17,03,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2023-
2024.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of Eight thousand six hundred nine crores seventeen lakhs three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2024, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2024.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
A-EXPENDITURE ON REVENUE ACCOUNT						
General Administration Department						
A-5	Social Services	2216, 2235, 2250, 2251,	Housing Social Security and Welfare Other Social Services Secretariat Social Services	16,000	...	16,000
			Total-General Administration Department	16,000	...	16,000
Home Department						
B-1	Police Administration	2014, 2055, 2070,	Administration of Justice Police Other Administrative Services	15,000	...	15,000
B-3	Transport Administration	2041, 3055, 3056,	Taxes on Vehicles Road Transport Inland Water Transport	6,000	...	6,000
B-5	Jails	2056,	Jails	69,56,95,000	...	69,56,95,000
B-8	Flood Control and Drainage	2711,	Flood Control and Drainage	1,000	...	1,000
			Total-Home Department	69,57,17,000	...	69,57,17,000
Revenue and Forest Department						

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services 2053, District Administration 2070, Other Administrative Services 2853, Non-Ferrous Mining and Metallurgical Industries	Rs. 1,000	Rs. ...	Rs. 1,000
C-2	Stamps and Registration	2030, Stamps and Registration	87,78,39,000	...	87,78,39,000
C-5	Other Social Services	2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2250, Other Social Services	2,000	...	2,000
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	16,62,01,89,000	...	16,62,01,89,000
C-7	Forest	2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas	1,000	...	1,000
Total-Revenue and Forest Department			17,49,80,32,000	...	17,49,80,32,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department					
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2415, Agricultural Research and Education	9,000	...	9,000
D-4	Animal Husbandry	2403, Animal Husbandry	5,000	...	5,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
D-5	Dairy Development	2404, Dairy Development	2,04,76,35,000	...	2,04,76,35,000
		Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department	2,04,76,49,000	...	2,04,76,49,000
School Education and Sports Department					
E-2	General Education	2202, General Education	10,000	...	10,000
		Total-School Education and Sports Department	10,000	...	10,000
Urban Development Department					
F-2	Urban Development and Other Advance Services	2053, District Administration 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges	6,07,13,64,000	...	6,07,13,64,000
		Total-Urban Development Department	6,07,13,64,000	...	6,07,13,64,000
Finance Department					
G-2	Other Fiscal and Miscellaneous Serices	2070, Other Administrative Services 2075, Miscellaneous General Services	1,000	...	1,000
G-3	Interest Payment and Debt Servicing	2048, Appropriation for Reduction or Avoidance of Debt	...	1,000	1,000

THE SCHEDULE (See sections 2 and 3)				
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund
			Rs.	Rs.
	2049, Interest Payments			
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	...	4,32,85,00,000
Total-Finance Department			1,000	4,32,85,01,000
Public Works Department				
H-3	Housing	2216, Housing	95,47,35,000	...
H-5	Roads and Bridges	3054, Roads and Bridges	3,000	...
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour, Employment and Skill Development 2403, Animal Husbandry 2405, Fisheries	2,000	...
Total-Public Works Department			95,47,40,000	...
Water Resources Department				
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation	11,000	...
Total-Public Works Department			95,47,40,000	95,47,40,000

11,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2700, Major Irrigation			
		2701, Medium Irrigation			
		2702, Minor Irrigation			
		2705, Command Area Development			
		2711, Flood Control and Drainage			
		2801, Power			
		3402, Space Research			
		Total-Water Resources Department	11,000	...	11,000
		Law and Judiciary Department			
J-1	Administration of Justice	2014, Administration of Justice	11,43,98,47,000	1,58,43,28,000	13,02,41,75,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services	26,45,63,000	...	26,45,63,000
		2070, Other Administrative Services			
		2235, Social Security and Welfare			
		2250, Other Social Services			
		3475, Other General Economic Services			
		Total-Law and Judiciary Department	11,70,44,10,000	1,58,43,28,000	13,28,87,38,000
		Industries, Energy, Labour And Mining Department			
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	3,000	...	3,000
K-6	Energy	2801, Power	13,77,49,00,000	...	13,77,49,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2810, New and Renewable Energy			
K-7	Industries	2851, Village and Small Industries	2,000	...	2,000
		2852, Industries			
		2853, Non-Ferrous Mining and Metallurgical Industries			
		Total-Industries, Energy, Labour And Mining Department	13,77,49,05,000	...	13,77,49,05,000
		Rural Development Department			
L-2	District Administration	2053, District Administration	2,000	...	2,000
L-3	Rural Development Programmes.	2059, Public Works	1,000	...	1,000
		2235, Social Security and Welfare			
		2415, Agricultural Research and Education			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programmes			
		2810, New and Renewable Energy			
		3054, Roads and Bridges			
L-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	2,000	...	2,000
		Total-Rural Development Department	5,000	...	5,000
		Social Justice and Special Assistance Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, District Administration	Rs. 7,000	Rs. ...	Rs. 7,000
		2202, General Education			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
Total-Social Justice and Special Assistance Department			Rs. 7,000	Rs. ...	Rs. 7,000

Planning Department

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-7	Secretariat-Economic Services	3451, Secretariat-Economic Services	1,000	...	1,000
O-8	Tourism	3452, Tourism	1,000	...	1,000
O-9	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	3454, Census Surveys and Statistics 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	4,76,27,57,000	...	4,76,27,57,000
Total-Planning Department			4,76,27,59,000	...	4,76,27,59,000
Public Health Department					
R-1	Medical and Public Health	2049, Interest Payments 2210, Medical and Public Health 2211, Family Welfare 2235, Social Security and Welfare	36,000	...	36,000
Total-Public Health Department			36,000	...	36,000
Medical Education and Drugs Department					
S-1	Medical and Public Health	2210, Medical and Public Health	6,000	...	6,000
S-3	Secretariat Social Services	2251, Secretariat Social Services	1,000	...	1,000
Total-Medical Education and Drugs Department			7,000	...	7,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Tribal Development Department						
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053, 2059, 2202, 2204, 2210, 2211, 2215, 2216, 2217, 2225, 2230, 2235, 2236, 2401, 2402, 2403, 2405, 2406, 2425, 2435, 2501, 2505, 2702, 2801, 2810, 2851, 2852,	District Administration Public Works General Education Sports and Youth Services Medical and Public Health Family Welfare Water Supply and Sanitation Housing Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Nutrition Crop Husbandry Soil and Water Conservation Animal Husbandry Fisheries Forestry and Wild Life Co-operation Other Agricultural Programmes Special Programmes for Rural Development Rural Employment Minor Irrigation Power New and Renewable Energy Village and Small Industries Industries	11,000	...	11,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Women and Child Development Department					
X-1	Social Security and Nutrition	2235, 2236, Nutrition	1,000	...	1,000
Total-Women and Child Development Department			1,000	...	1,000
Skills, Employment, Entrepreneurship And Innovation Department					
ZA-2	Secretariat and Other Social Services	2203, 2230, 2235, 2251, 2406, Technical Education. Labour, Employment and Skill Development Social Security and Welfare Secretariat Social Services Forestry and Wild Life	1,000	...	1,000
Total-Skills, Employment, Entrepreneurship And Innovation Department			1,000	...	1,000
Tourism and Cultural Affairs Department					
ZD-2	Art and Culture	2205, Art and Culture	1,000	...	1,000
Total-Tourism and Cultural Affairs Department			1,000	...	1,000
Other Backward Bahujan Welfare Department					

No. of Grant or other Appropriation (1)		Services and Purposes (2)		Head of Account (3)		Sums not exceeding -		Total
						Voted by the Legislative Assembly	Charged on the Consolidated Fund	
ZG-3	Welfare of Vimulata Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2,000	...	2,000	...	2,000
		2235,	Social Security and Welfare	2,000	...	2,000	...	2,000
			Total-Other Backward Bahujan Welfare Department	2,000	...	2,000	...	2,000
			Persons with Disabilities Welfare Department					
ZI-3	Social Security and Welfare	2235,	Social Security and Welfare	2,000	...	2,000	...	2,000
			Total-Persons with Disabilities Welfare Department	2,000	...	2,000	...	2,000
			Total-A-Expenditure on Revenue Account	57,50,97,01,000	5,91,28,29,000	63,42,25,30,000		
			B-EXPENDITURE ON CAPITAL ACCOUNT					
			General Administration Department					
A-10	Loans to Government Servants etc	7610,	Loans to Government Servants etc	80,53,000	...	80,53,000	...	80,53,000
			Total-General Administration Department	80,53,000	...	80,53,000	...	80,53,000
			Home Department					
B-10	Capital Expenditure on Economic Services	4055,	Capital Outlay on Police	2,09,26,85,000	...	2,09,26,85,000	...	2,09,26,85,000
		4070,	Capital Outlay on Other Administrative Services					
		5002,	Capital Outlay on Indian Railways-Commercial Line					
		5055,	Capital Outlay on Road Transport					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Home Department	2,09,26,85,000	...	2,09,26,85,000
		Revenue and Forest Department			
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, 4250, 6245,	48,78,00,000	...	48,78,00,000
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Loans for Relief on Account of Natural Calamities			
		Total-Revenue and Forest Department	48,78,00,000	...	48,78,00,000
		Urban Development Department			
F-5	Capital Expenditure on Social Services	4217, 5475,	3,000	...	3,000
		Capital Outlay on Urban Development			
		Capital Outlay on Other General Economic Services			
F-7	Loans for Urban Development	6217,	5,69,28,00,000	...	5,69,28,00,000
		Loans for Urban Development			
		Total-Urban Development Department	5,69,28,03,000	...	5,69,28,03,000
		Finance Department			
G-9	Public Debt and Inter State Settlement	6003, 6004, 7810,	...	14,38,78,01,000	14,38,78,01,000
		Internal Debt of the State Government			
		Loans and Advances from the Central Government			
		Inter State Settlement			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4701, Capital Outlay on Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		4705, Capital Outlay on Command Area Development			
		4711, Capital Outlay on Flood Control Projects			
		4801, Capital Outlay on Power Projects			
		Total-Water Resources Department	14,000	...	14,000
		Planning Department			
O-10	Capital Outlay on Other Rural Development	4250, Capital Outlay on Other Social Services	1,000	...	1,000
		4515, Capital Outlay on Other Rural Development Programmes			
		5452, Capital outlay on Tourism			
		Total-Planning Department	1,000	...	1,000
		Co-operation, Marketing and Textiles Department			
V-3	Capital Expenditure on Social Services	4425, Capital Outlay on Co-operation	1,000	...	1,000
		4435, Capital Outlay on Other Agricultural Programmes			
		4851, Capital Outlay on Village and Small Industries.			
		5475, Capital Outlay on Other General Economic Services			
		Total-Co-operation, Marketing and Textiles Department	1,000	...	1,000
		Total-B-Expenditure on Capital Account	8,28,13,72,000	14,38,78,01,000	22,66,91,73,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
			65,79,10,73,000	20,30,06,30,000	86,09,17,03,000
		Grand Total			

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2023-24.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	63,42,25,30,000
(b) Capital Expenditure	. .	22,66,91,73,000
Total	. .	<u>86,09,17,03,000</u>

Mumbai,
Dated the 27th February 2024.

AJIT PAWAR,
Deputy Chief Minister.